

THE HIGH COURT OF KERALA

D11-26085/2017

Kochi-682031
Dated-15/12/2017

NOTIFICATION

**Sub:-Subordinate Civil Courts-Christmas Holidays-2017-
Nomination of Vacation Judges-Notification-Regarding:-**

In exercise of the powers conferred by Section 19(2) of the Kerala Civil Courts Act 1957, the High Court of Kerala hereby nominates the following District Judges/Additional District Judges to exercise the powers conferred by the said section, during the Christmas Holidays from Friday, the 22nd December 2017 to Saturday, the 30th December 2017 (both days inclusive).

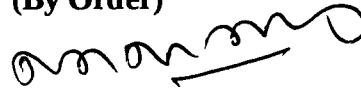
**SUBORDINATE CIVIL COURTS-CHRISTMAS HOLIDAYS 2017-
22-12-2017 To 30-12-2017-VACATION JUDGES-
NOMINATIONS**

Sl.no	District	Name of Judge	Period of Nomination
1	Thiruvananthapuram	Smt.Seetha.P.N. Additional District Judge-VI, Thiruvananthapuram.	22/12/2017 to 30/12/2017
2	Kollam	Smt. Sherly Deth. P, Additional District Judge-V, Kollam.	22/12/2017 to 25/12/2017
		Smt.Ash K. Bal, Additional District Judge II, Kollam.	26/12/2017 and 27/12/2017
		Smt.Asheeda.F, Additional District Judge VI, Kollam.	28/12/2017 to 30/12/2017
3	Pathanamthitta	Sri. N.Harikumar, Additional District Judge-I, Pathanamthitta.	22/12/2017 to 27/12/2017
		Sri. Mohanakrishnan P, Additional District Judge-III, Pathanamthitta.	28/12/2017 to 30/12/2017
4	Thodupuzha	Sri.Madhukumar K.R. Additional District Judge-I, Thodupuzha.	22/12/2017 to 28/12/2017
		Smt.K.K.Sujatha, Additional District Judge-II Thodupuzha.	29/12/2017 and 30/12/2017

Sl.no	District	Name of Judge	Period of Nomination
5	Kottayam	Sri. S. Sureshkumar, Additional District Judge-IV/Additional Motor Accident Claims Tribunal-II, Kottayam.	22/12/2017 to 30/12/2017
6	Alappuzha	Sri. S.H. Panchapakesan Additional District Judge-I. Alappuzha.	22/12/2017 and 23/12/2017
		Sri.K.Anilkumar, Additional District Judge-III, Alappuzha.	24/12/2017 to 30/12/2017
7	Ernakulam	Sri. Biju Menon.K. Additional District Judge-VII Ernakulam.	22/12/2017 to 25/12/2017 and 29/12/2017 to 30/12/2017
		Sri. K.Kamanees, Additional District Judge-II, Ernakulam	26/12/2017 to 28/12/2017
8	Thrissur	Sri. Mohammad Vaseem, Additional District Judge-I/Additional Motor Accidents Claims Tribunal, Thrissur.	22/12/2017 to 27/12/2017
		Sri.A.Haris, Additonal District Judge-II, Thrissur	28/12/2017
		Sri. K. Ramakrishnan, Additional District Judge-III/Additional Motor Accidents Claims Tribunal, Thrissur.	29/12/2017 and 30/12/2017
9	Palakkad	Smt.M.B.Snehalatha, Additional District Judge-III, Palakkad.	22/12/2017 to 25/12/2017, 29/12/2017 and 30/12/2017
		Sri. K.V.Jayakumar, Additional District Judge-V, Palakkad	26/12/2017 to 28/12/2017
10	Manjeri	Sri. A.V. Narayanan, Additional District Judge-II, Manjeri.	22/12/2017 to 30/12/2017

Sl.no	District	Name of Judge	Period of Nomination
11	Kozhikode	Sri.P.V.Balakrishanan, Additional District Judge-IV, Kozhikode.	22/12/2017 and 23/12/2017
		Sri.P.P.Saidalavi II Additional District Judge/Forest Tribunal, Kozhikode.	24/12/2017 to 27/12/2017
		Sri. K.Soman Additional District Judge-V, Kozhikode.	28/12/2017 to 30/12/2017
12	Kalpetta	Sri. Vinod Kumar.N, Additional District Judge-II, Kalpetta.	22/12/2017 to 30/12/2017
13	Thalassery	Sri.V.N.Vijayakumar, Additional District Judge-IV, Additional Motor Accidents Claims Tribunal, Thalassery.	22/12/2017 to 25/12/2017 and 30/12/2017
		Sri. Rajeev K.S. Additional District Judge-III/Additional Motor Accidents Claims Tribunal, Thalassery.	26/12/2017 to 29/12/2017
14	Kasaragod	Sri.Sasikumar.P.S., Additional District Judge-I/Additional Motor Accident Claims Tribunal-I Kasaragod.	22/12/2017 to 30/12/2017

(By Order)



K.BABU

Registrar (Subordinate Judiciary)

To,

The Chief Secretary to Government, Government Secretariat, Thiruvananthapuram (with C/L)
The Additional Chief Secretary to Government, Home(C) Department, Thiruvananthapuram
(with C/L).

The Law Secretary, Law Department, Government Secretariat, Thiruvananthapuram
(with C/L).

The Accountant General (Kerala), Thiruvananthapuram (with C/L).

The Office of Accountant General (Kerala) at Ernakulam, Thrissur, Kottayam & Kozhikode.

The Advocate General, Kerala Ernakulam.

The Director General of Prosecutions, Ernakulam.

The Director of Public Relations, Thiruvananthapuram.

The Superintendent of Government Presses, Thiruvananthapuram (for publication in
the next issue of Kerala Gazette).

The Administrator, Union Territory of Lakshadweep, Kavaratti.

All District Judges and Motor Accidents Claims Tribunals and Additional Motor Accidents
Claims Tribunals.

The District Judge, Kavaratti.

All Family Courts.

The State Transport Appellate Tribunal, Ernakulam.

The Special Judge (SPE/CBI) I, II & III Ernakulam.

The Special Judge (SPE/CBI), Thiruvananthapuram.
The Special Judge for Idamalar Investigations, Ernakulam.
The Special Judge (NDPS Cases), Thodupuzha and Vadakara.
The Special Additional Sessions Court (Abkari Cases), Kottarakkara & Neyyattinkara.
The Wakf Tribunal, Kollam, Ernakulam and Kozhikode.
The Forest Tribunal, Kozhikode.
The Special Additional Sessions Judge (Marad Cases), Kozhikode.
The Additional District and Sessions Court for the trial of cases relating to Atrocities and Sexual violence against women and children, Ernakulam, Thiruvananthapuram and Kozhikode.
The Special Court for trial of offences under SC/ST (POA) Act cases, Kottarakkara, Manjeri, Mananthavadi, Mannarkad
All Chief Judicial Magistrates.
The Additional Chief Judicial Magistrates, Thiruvananthapuram, Ernakulam, Thrissur & Thalassery.
The Additional Chief Judicial Magistrate (Economic Offences), Ernakulam.
The Director of the Kerala Judicial Academy, High Court.
The Additional Director of the Kerala Judicial Academy, High Court.
The Joint Registrars, High Court.
The Deputy Registrars, High Court.
The Deputy Director, Kerala Judicial Academy, High Court.
The Protocol Officer, High Court.
The Public Relations Officer, High Court.
The Finance Wing, High Court.
The P.S. to Chief Justice, High Court.
The Assistant Registrars and Chief Librarian, High Court.
The Court Officer to the Chief Justice, High Court.
The P.A. To Chief Justice, High Court.
The Private Secretaries to the Judges, High Court.
The Confidential Assistants to the Registrars, High Court.
B,C,E & I Sections and E-Court Cell, High Court.
The Notice Board, High Court (3 copies)
The Administrative Records Section, High Court (2 copies).
The D3 Seat, High Court.
The F5 Seat, High Court.
The file/Stock file.

Copy submitted to:

The Honourable Judges.

15/12/17